

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,
SECTION I, DATED THE 29th MARCH, 2020]

LOK SABHA SECRETARIAT
(TABLE OFFICE)

PARLIAMENT HOUSE,
NEW DELHI-110001.

29 March, 2020
Chaitra 9, 1942 (Saka)

NOTIFICATION

No. 37/1/(III)/2020/T. The following order by the President dated the 29th March, 2020 is published for general information:-

“In exercise of the powers conferred upon me by sub-clause (a) of clause (2) of article 85 of the Constitution, I hereby prorogue the Lok Sabha.

March 29, 2020

Ram Nath Kovind,
PRESIDENT”

P. C. TRIPATHY
JOINT SECRETARY

No. 37/1/(III)/2020/T

29 March, 2020
Chaitra 9, 1942 (Saka)

Copy forwarded for information to:-

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- (2) All Officers and Branches of Lok Sabha Secretariat.

P.C.T.
29.3.2020
(P. C. TRIPATHY)
JOINT SECRETARY